

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Shri Diya Projects Private Limited Date of Commencement of Liquidation: 31-07-2024; List of Stakeholders as on Date: 05-10-2024; Name of IP: Mr. Amarpal; Process Number: 1; Last 5 digit of registration number: 12411

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	161062427	1	156419396	0	4643031		Annexure 3
4	Unsecured financial creditors	35	178335875	35	162384809	0	15951066		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	35475387	2	35475387	0	0		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	759315	0	0	0	759315	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		39	375633004	38	354279592	0	21353412	0	